

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PAN INDIA INFRA PROJECTS PRIVATE LIMITED Date of Commencement of Liquidation: 04-10-2023; List of Stakeholders as on Date: 17-02-2024; Name of IP: Mr. Ajay Vijaykumar Agrawal; Process Number: 1; Last 5 digit of registration number: 10120

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	1	1829170	1	1829170	0	0	0	NA
3	Secured financial creditors	3	10265743487	3	10265743487	0	0	0	Annexure 3
4	Unsecured financial creditors	7	12855004679	7	8283406561	0	2375800635	2195797483	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	2	3036845	2	3036845	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	4	5687436513	3	3860828869	1363651322	462956322	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	83	26124995009	47	6787527157	0	19160835676	176632176	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	9	6518605003	9	5026865026	0	1491739977	0	Annexure 9
Total		109	61456650706	72	34229237115	1363651322	23491332610	2372429659	